

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 14

IA 1933/2024 (NEW IA) IN C.P. (IB)/199(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA VS NENSHI LADHABHAI
SHAH**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1933/2024

The file is still not available on the DMS Portal. None present on either side when the matter is called out. List this matter on Board on **13.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**